

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON:6.11.2015
COURT NO.
ITEM NO.
supplimentary list

INTERLOCUTORY APPLICATION NO. 1
(Application for Condonation of Delay in filing the Special Leave Petition
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) CC NO. 20044 OF 2015
WITH PRAYER FOR INTERIM RELIEF

ANIL SINGH

....PETITIONER

VERSUS

SMT PRATIBHA SINGH & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 17.04.2015 passed by the High Court of Judicature at Allahabad in Civil Revision NO. 37 of 2015

It is submitted that SLP (C) No. 28741/2015 and the instant matter have been tagged together in view of Hon'ble Court's order dated 16/10/2015 in SLP(c) No. 28741/2015

It is further submitted that counsel for the petitioner has on 5/11/2015 filed an application for permission to file additional documents alongwith application for exemption from filing official translation and same is being circulated to the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 5th day of November, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. ;A Venayagam Balan, adv.

ASSISTANT REGISTRAR